

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3196  
ANSWERED ON:11.12.2014  
BIODIESEL IN CARS  
Patel Shri Devji Mansingram

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

(a) whether the Government proposes to make necessary amendments in the rules for the use of biodiesel in cars and motor vehicles; and

(b) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) & (b) The Ministry has approved a draft notification to include Mass Emission Standards for flex-fuel ethanol (E85) and ethanol (ED95) vehicles. A new Rule 115E is to be introduced in Central Motor Vehicles Rules, 1989 for specifying test requirements for type approval and extension of ethanol fuel vehicles. The specification of the reference fuel E85 and ED 95 has also been included in the notification.